(H)

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 33/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Renish Petrochem FZE

V/s.

Ardor Global Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. A.R. Sheth

Adv. & Chicita

Bonnate Debh

Dtakka

2. NAVINI PAHNOA

ABV

PETITIONER

.

ORDER

Learned Advocate Mr. Navin Pahwa present for Operational Creditor/ Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

For orders 18.07.2017.

BIKKI RAVEENDRA BABÜ
MEMBER JUDICIAL

•

Dated this the 11th day of July, 2017.